

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 123 of 2012 &
I.A. 396 of 2012**

Dated : 5th July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Gujarat Urja Vikas Nigam Ltd. Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors. Respondent (s)

**Counsel for the Appellant (s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo**

**Counsel for the Respondent(s): Mr. Venkatesh
Mr. Varun
Mr. Aman Panwar**

ORDER

We have heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **10.07.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vt